COMMITTEE

ON

ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fifth Lok Sabha)

SIXTEENTH REPORT

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixteenth Report.

2. The Committee held a sitting on the 2nd September, 1974.

3. The Committee considered applications for leave of absence from nine Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
September 2, 1974.
Bhadra 11, 1896 (Saka).

CHANDRIKA PRASAD,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

(Vide para 3 of the Report)

Sl. No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
I	2	3	4	5	6
1.	Shri Bishwanath Jhunjhunwala	20-4-74 to 10-5-74 =21 days	Father's illness	20-4-74 to 10-5-74 =21 days	
2.	Shrimati Krishna Kumari	22-7-74 to 7-9-74 =48 days	Visit to U.K. to study the working of various parliamentary institutions	22-7-74 to 7-9-74 =48 days	
3.	Shri B. R. Bhagat	22-7-74 till middle of August	Visit to New York to attend meeting of UN Sub-Commission on Prevention of Discrimination and Protection of Minorities	22-7-74 to 14-8-74 =24 days	
4.	Shri Rasiklal Parikh	22-7-74 to 7-9-74 =48 days	Illness	22-7-74 to 7-9-74 =48 days	
5.	Shri Dattajirao Kadam	22-7-74 to 7-9-74 =48 days	Member of a delegation to USSR & other East European countries *re*: import of textile machinery	22-7-74 to 7-9-74 =48 days	
6.	Shri A. K. Gopalan	22-7-74 till recovery	Illness	22-7-74 to 7-9-74 =48 days	
7.	Shri Rajagopalarao Boddepalli	22-7-74 to 5-8-74 =15 days	Illness	22-7-74 to 5-8-74 =15 days	
8.	Shri Fatehsinghrao Gaekwad	3-4-74 to 10-5-74 =38 days and 22-7-74 to 15-8-74 =25 days ——— =63 days	Medical treatment abroad.	3-4-74 to 10-5-74 =38 days and 22-7-74 to 11-8-74 =21 days ——— *59 days	
9.	Shri Biddika Satyanarayana	8-4-74 to 10-5-74 =33 days and 22-7-74 to 15-8-74 =25 days ——— =58 days	Illness	8-4-74 to 10-5-74 =33 days and 22-7-74 to 15-8-74 =25 days ——— =58 days	

*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.